

## CORRIGENDUM

01st September 2023

To

All Prospective Bidders

**Corrigendum – I to RFP “Request for Proposal for Appointment of Chartered Accountant/ Cost Accountant Firm as Internal Auditor of PFRDA for the F.Y.2023-24” issued on date 17<sup>th</sup> August 2023**

1. This Corrigendum is being issued to all prospective bidders for the above-mentioned Request for Proposal (RFP) issued by Pension Fund Regulatory and Development Authority (PFRDA).
2. In reference to the RFP issued by PFRDA dated 17<sup>th</sup> August 2023 for Appointment of Chartered Accountant/ Cost Accountant Firm as Internal Auditor of PFRDA for the FY 2023-24, it is informed that the turnover criteria mentioned in point 8 of Annexure-I on page no:16 shall be read as Rupees five crores instead of Rupees three crores. Thus, the applicant entity should not have turnover (on receipt/cash basis) from professional services less than Rs. 5 crores for each of the last 3 financial years.
3. It may also be noted that the bidder seeking EMD exemption, must submit valid supporting document i.e. MSME certificate for the relevant category.

**Sachin Joneja**  
**General Manager**